

(d) if so, the details thereof and the steps taken by Government to ease the processes and to complete the development of NHs in a time bound period?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Yes, Sir. With a view to resolve the procedural impediments to the implementation of National Highways Development Project (NHDP), Government have accepted the recommendations of the B K Chaturvedi Committee with regard to the changes in RFP/RFQ and MCA documents, as well as the mode of execution of projects under NHDP. The summarized details are given in the Statement. [Refer to the Statement appended to the answer to USQ No. 1489 Part (a) to (c)].

Changes in the model concession agreement

1496. SHRIMATI SHOBHANA BHARTIA:

SHRIMATI MOHSINA KIDWAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether his Ministry is looking at further changes in the Model Concession Agreement (MCA), the standard bidding document for roads in order to make it more investor friendly;
- (b) if so, the details thereof;
- (c) whether changes in the MCA have been done in consultation with stakeholders; and
- (d) if so, the extent to which the changes in the MCA are likely to speed up the process of awarding projects for express highways in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) The Government has approved the recommendations of the B.K. Chaturvedi Committee Report made after consultation with various stakeholders which include modifications to the existing Model Concession Agreement (MCA) and Model (Standard) bidding documents viz Request for Qualification (RFQ) and Request for Proposal (RFP) with a view to resolve procedural impediments to the implementation of National Highways Development Project and thereby expedite the process of awarding highways projects and the details are given in the enclosed Statement.

Statement

Details of the recommendations of the B.K. Chaturvedi Committee report

1. The details of modifications to the existing MCA, RFQ, and RFP documents for the road sector, are as given below:-
 - a. Termination Provisions in Road Concession Agreements (Para 5.1.1).
 - b. Exit Policy for (Developer) Concessionaire in MCA. (Para 5.1.2).

- c. Issue of Security to Lenders in MCA (Para 5.1.3).
 - d. RFP Provisions - Forfeiture of bid security of bidders on account of non-responsiveness (Para 5.1.4).
 - e. Eligibility of applicants/conflict of interest as per RFQ provisions-common shareholding levels (Para 5.1.5).
 - f. Eligibility of applicants /conflict of interest as per RFQ provisions -Continuation of conflict of interest (Para 5.1.6).
 - g. Associate - definition in RFQ thereof (Para 5.1.7).
 - h. "Threshold technical capability" "Eligible projects" (TTC) in latest RFQ (Para 5.1.8).
 - i. Increase in Equity Grant (VGF) to 40% by merging 20% equity and 20% O&M Grant into Equity Grant (Para 5.1.9).
 - j. RFQ process - project wise pre-qualification be substituted with annual/periodic pre-qualification (Para 5.1.10).
 - k. Premium provisions under RFP /MCA (Para 5.1.11).
2. The Government has also approved the following:-
- (i) Further amendments to RFQ and RFP provisions, where necessary, will be carried out by the Ministry of Road Transport and Highways (MoRTH) on the basis of recommendations of the NHAI Board.
 - (ii) Setting up of an Inter-Ministerial Group (IMG) under the Chairmanship of Secretary, MoRTH with representatives of DEA, Department of Expenditure, Planning Commission and Ministry of Law and Justice to consider issues relating to MCA, Where there is unanimity in the decision, the same will be then put up to the Minister, Road Transport & Highways for approval. Where there is no unanimity in the decision, the matter will be placed before the Empowered Group of Ministers (EGoM) comprising the Finance Minister, Minister of Road Transport & Highways and Deputy Chairman, Planning Commission.

Tender for Beawar-Pali-Sirohi-Pindwara stretch of NH-14

†1497. DR. PRABHA THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Detailed Project Report (DPR) of Kishangarh-Ajmer-Beawar stretch of NH-8 has been constructed by the National Highways Authority of India and tender has been invited for Beawar-Pali-Sirohi-Pindwara stretch of NH-14 and if not, by when this tender will be invited; and

(b) by when the construction work on this road will be completed and the details thereof?

† Original notice of the question was received in Hindi